

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:104  
ANSWERED ON:12.12.2013  
HYDEL POWER PROJECTS  
Sanjoy Shri Takam;Tandon Shri Lal Ji

**Will the Minister of POWER be pleased to state:**

- (a) the details of the existing hydel power projects in the country along with the power generation capacity and their total contribution towards power generation, project and State-wise;
- (b) the details of the proposals received from various States including Karnataka for setting up of hydel power projects which are pending with the Government and the time by which they are likely to be approved, proposal and State-wise;
- (c) the details of the hydel power projects accorded clearance by the Government along with the present status of their construction work, total investment involved and their power generation capacities, project and State-wise; and
- (d) the steps taken/being taken by the Government to expedite completion of the ongoing hydel power projects including those in the North-Eastern States, State wise?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 104 TO BE ANSWERED IN THE LOK SABHA ON 12.12.2013 REGARDING HYDEL POWER PROJECTS.

(a) : Details of existing hydro power projects in the country along with the power generation capacity and their total contribution towards power generation, project and State-wise are given at Annex-I.

(b) : The details of the proposals received from the States, including Karnataka, along with the present status of examination of each Detailed Project Report are given at Annex-II.

(c) & (d) : Details of under construction hydro power projects in the country along with their cost and power generation capacities are given at Annex-III. Details of hydro power projects accorded clearance by CEA, which are yet to be taken up for construction, are at Annex-IV. As regards, steps taken by the Government to expedite completion of the ongoing hydro power projects in States, including those in the North-Eastern States, the details are:-

# A Task Force on Hydro Project Development has been constituted to look into all issues relating to development of hydro power including issues of rehabilitation and resettlement of project affected persons. The Task Force is headed by Minister of Power. Six meetings of the Task Force have been held so far, the latest being on 10.09.2013.

# Central Electricity Authority (CEA) is monitoring the power projects in pursuance of Section 73 (f) of Electricity Act, 2003. The progress of each project is monitored continuously through frequent site visits, interaction with the developers and critical study of monthly progress reports. Chairperson, CEA holds regular meetings with the developers and other stakeholders to sort out the critical issues.

# A Power Project Monitoring Panel (PPMP) has been set up by the Ministry of Power to independently follow up and monitor the progress of the hydro projects.

# Review meetings are taken by Ministry of Power regularly with the concerned officers of CEA, equipment manufacturers, State Utilities/CPSUs/Project developers, etc. to sort out the critical issues.

# Review meetings are taken by Ministry of Power/CEA with Border Road Organisation, Ministry of Road Transport and Highways etc. to sort out the infrastructure issues especially in the North-East.

# Government has constituted an Empowered Group of Ministers to consider and resolve various outstanding issues concerning development of the North Eastern Region.